

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(Pt.)/6426/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lashmi Boruah,  
Principal Judge, Family Court-II,  
Kamrup (M), Guwahati.

Dated Guwahati the 19<sup>th</sup> July, 2023.

Sub: **Casual leave.**

Ref:- Memo No. FCK.5/12/PJ/260/2023 dtd. 15.07.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.07.2023**, has been granted. Further, the Counsellor, Family Court-I, Kamrup (M), Guwahati would remain in charge of your Court and office during this period.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-64/2000(Pt.)/6427/A, dated** , 19-07-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**